

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING : BILASPUR

Original Application No.203/00897/2017

Bilaspur, this Wednesday, the 22nd day of January, 2020

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

1. Ramnaryan Dhiwar, S/o Khamahan Lal Dhiwar, aged about 37 years, resident of Kanthidevial – Temple Bilaspur, District – Bilaspur (CG).
2. Dhaniram Dhurv, S/o Bisouharam aged about 46 years, resident of Laxman-Mandir District – Mahasamund (CG).
3. Gopal Chand Bhoi, S/o Shri Duwarkanath Bhoi, aged about 27 years, resident of Baleshwar Mahadev-Mandir, Sirpur, District Mahasamund (CG).
4. Jagajeevan Das, S/o Shri Tukaram, aged about 25 years, resident of Laxman-Mandir, District – Mahasamund (CG).
5. Suresh Giri, S/o Shri Hem Giri, aged about 36 years, resident of Surang-Tila, Sirpur, District – Mahasamund (CG).
6. Uma Shanker, S/o Shri Madan Singh, aged about 33 years, resident of Rajmahal, Sirpur, District – Mahasamund (CG).
7. Dindayal, S/o Shri Ganguram, aged about 28 years, resident of Shiv-Mandir 04, Sirpur, District – Mahasamund (CG).
8. Khoman Singh Dhuru, S/o Shri Kanthilal Singh, aged about 34 years, resident of Vayapar-Kendra Sirpur, District – Mahasamund (CG).
9. Govind Singh, S/o Shri Madan Singh, aged about 34 years, resident of Suran – Tila, Sirpur, District – Mahasamund (CG).
10. Yadram Yadav, S/o Sudhuram Yadav, aged about 26 years, resident of SRP 13, Sirpur, District – Mahasamund (CG).

11. Gopal Singh Dhruw, S/o Shri Madan Singh, aged about 21 years, resident of Baleshwar Mahadev-Mandir, Sirpur, District – Mahasamund (CG).
12. Tilakram, S/o Shriram Dhurw, aged about 28 years, resident of Surang-Tila, Sirpur, District – Mahasamud (CG).
13. Ramcharan Dhiwar, S/o Asharam, aged about 27 years, resident of Tiwardev, Sirpur, District – Mahasamund (CG).
14. Ram Balihari, S/o Ram Kumar Ray, aged about 44 years, resident of SRP 01, Sirpur, District – Mahasamund (CG).
15. Puran Singh Dhurw, S/o Bhodhan Singh Dhruw, aged about 38 years, resident of Vayapar Kendra, Sirpur, District – Mahasamund (CG).
16. Sampatilal S/o Thakur Ram aged about 34 years, resident of Vayapar Kendra, Sirpur, District – Mahasamund (CG).
17. Shive Yadav, S/o Gajanand, aged about 45 years, resident of Shiv-Mandir 02, Sirpur, District – Mahasamund (CG).
18. Baleshwar, S/o Devichand aged about 43 years, resident of SRP 16, Sirpur, District – Mahasamund (CG).
19. Mukesh Kumar Yadav, S/o Bhagwat Yadav, aged about 21 years resident of Tiwardev Vihar, Sirpur, District – Mahasamund (CG).
20. Itwaru S/o Nohar Singh, aged about 26 years, resident of Blaeshwar – Mahadev Mandir, Sirpur, District – Mahasamund (CG).
21. Hemlal, S/o Ramprasad, aged about 33 years, resident of Baleshwar Mahadev Mandir Sirpur Distt. – Mahasamund (CG).
22. Ishwardas Manikpur, S/o Tukeshwardas Manikpuri, aged about 34 years resident of Mahadev-Mandir, Naraynpal, Tehsil Kasdol District – Balodabazar (CG).

23. Tulsidas Chaturvedi, S/o Prahlad Das Chaturvedi, aged about 36 years, resident of Shiv-Mandir Gandai, District – Kabirdham (CG).
24. Khemulal Tondre, S/o Alaldas Tondre, aged about 33 years resident of Shitadevi Temple Deborbija, District – Bemetra (CG).
25. Susil Kumar Chauhan, S/o Ishwari Lal Chauhan, aged about 34 years, resident of Shitadevi Temple, Deborbija, District – Bemetra (CG).
26. Naresh Kumar Bhoyar, S/o Chhabilal Bhoyar, aged about 33 years, resident of Mahadev Mandir, Deobaloda District – Durg (CG).
27. Mahesh Kumar S/o Jawaharlal, aged about 35 years, resident of Mahadev Mandir Deobaloda District – Durg (CG).
28. Suresh Kumar Sahu, S/o Late Bhikum Sahu, aged about 26 years, resident of ASI Circle, Raipur District – Raipur (CG).
29. Pradeep Dhiwar, S/o Late Nimiraj Dhiwar, aged about 30 years, resident of ASI Circle, Raipur, District – Raipur (CG).
30. Kamal Narayan Sahu, S/o Jhaduram Sahu, aged about 31 years, resident of ASI Circle, Raipur, District – Raipur (CG).
31. Smt. Hemlata Sonwani, W/o Shri Rakesh Sonwani, aged about 31 years, resident of Laxman Mandir, District – Mahasamund (CG).
32. Rajkumar Mahara, S/o Abheram Mahara, aged about 37 years, resident of Bheem Kichar, Malhar, Bilaspur, District – Bilaspur (CG).
33. Alok Kumar Adity, S/o Sita Ram, aged about 27 years, resident of Sabari Temple Karod, District – Janjgir – Champa (CG).
34. Raju Bareth, S/o Ghoghal Ram, aged about 45 years, resident of Mahadev Temple Adhavar, Distt. – Bilaspur (CG).

35. Amit Kahra, S/o Durga Prasad Kahara, aged about 28 years, resident of Vishnu Temple, Janjgir – Champa, District – Janjgir – Champa (CG).
36. Laxmi Narayn S/o Anand Ram, aged about 28 years, resident of Mahadev Temple Tumna Korba, District – Korba (CG).
37. Parmeshwar Singh Meshram, S/o Manbodh Singh, aged about 29 years, resident of Mahadev Temple, Tuman, Korba District – Korba (CG).
38. Budhwar Singh, S/o Lt. Shyam Lal, aged about 44 years, resident of Durga – Temple, Chaiturgarh, Korba, District – Korba (CG).
39. Laxmi Prasad Patle, S/o Ram Narayn Patle, aged about 46 years, resident of Bheem Kichar Malhar, Bilaspur, District – Bilaspur CG.
40. Jagannath, S/o Ram Prasad, aged about 26 years, resident of ASI, Sub-Circle, Bilaspur District Bilaspur CG.
41. Nand Kumar Kevat, S/o Late Ramayan Lal, aged about 21 years, resident of Malhar-fort, Malhar, District – Bilaspur CG.
42. Amar Singh, S/o Shyam Lal, aged about 37 years, resident of Keshav Naryan Temple, Shivri Naryan, District – Janjgir Champa CG.
43. Champal Singh, S/o Dev Singh, aged about 46 years, resident of Mahadev Temple, Tuman Korba, District – Korba CG

-Applicants

(By Advocate – None)

V e r s u s

1. Union of India Department of Archeological Survey of India through its Secretary, Janpath, New Delhi 110011.
2. Additional Director General (Administration) Department of Archaeological Survey of India Janpath, New Delhi 110011.

3. Office of the Superintending Archeologist, Archaeological Survey of India Circle Raipur, Prroveyatan Govind Sarang, Commercial-Complex (1st floor) New Rajendra Nagar, District – Raipur (CG) 492001
-Respondents

(By Advocate – Shri R.N. Pusty)

O R D E R (O R A L)

By Navin Tandon, AM.

None for the applicants.

2. It is seen that nobody has appeared for the applicants for the last four consecutive occasions including today. Thus, it appears that the applicants have lost interest in prosecuting this case anymore.

3. Accordingly, the Original Application is dismissed for want of prosecution.

(Ramesh Singh Thakur)
Judicial Member

am/-

(Navin Tandon)
Administrative Member